

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1509
ANSWERED ON 15.12.2022

POTENTIAL OF WIND ENERGY

1509. SHRI GNANATHIRAVIAM S

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total estimated potential of wind energy in the country, State/UT-wise;
- (b) the details of wind energy potential tapped at present, State/UT-wise; and
- (c) the details of the Government's action plan to tap the full wind energy potential of the country?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The wind resource assessment conducted by the National Institute of Wind Energy indicates an estimated wind power potential of 695.5 GW at 120 meter above ground level in the country. The state wise wind power potential is given at **Annexure-I**.

(b) As on 30th November 2022, wind power projects of 41,895 MW capacity are commissioned. The state wise details of commissioned wind power projects are at **Annexure II**.

(c) The Government has taken several steps to promote renewable energy, including wind energy, in the country. These, *inter alia*, include;

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- Notification of Late Payment Surcharge and related matters Rules 2022.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- declaration of trajectory for Wind Renewable Purchase Obligation (Wind RPO) up to the year 2030,
- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

Annexure I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1509 for 15.12.2022

Statewise wind power potential of the country at 120 meter above ground level

State	Wind potential at 120 m agl
Andaman & Nicobar Islands	1277
Andhra Pradesh	74906
Arunachal Pradesh	274
Assam	246
Bihar	3650
Chandigarh	0
Chhattisgarh	348
Daman, Diu, Dadra	0
Delhi	0
Goa	8
Gujarat	142560
Haryana	419
Himachal Pradesh	151
Jammu & Kashmir	3
Jharkhand	0
Karnataka	124155
Kerala	2311
Lakshadweep	31
Madhya Pradesh	15404
Maharashtra	98213
Manipur	0
Meghalaya	1
Mizoram	0
Nagaland	0
Odisha	8346
Puducherry	382
Punjab	278
Rajasthan	127756
Sikkim	0
Tamil Nadu	68750
Telangana	24835
Tripura	0
Uttar Pradesh	101
Uttarakhand	54
West Bengal	1050
Total in MW	695509
Total in GW	695.5

Annexure II referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1509 for 15.12.2022

Wind Power installed capacity (as on 30th November 2022)

STATE	Cumulative wind power capacity (MW)
Andhra Pradesh	4096.65
Gujarat	9860.62
Karnataka	5268.15
Kerala	62.50
Madhya Pradesh	2844.29
Maharashtra	5012.83
Rajasthan	4681.82
Tamil Nadu	9936.01
Telangana	128.10
Others	4.30
Total	41895.27